NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1124/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Anil Bansilal Lodha

V/s.

Supreme Infrastructure (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29.	M.S. KANCHANLATA GUPTA	ADV. FOR THE CORPORATE DEBTOR	O
	Amket kothani Swahdata Svadata Kirmani b. Link Legel)	Abu. For The Operational Credito's	Quartuplan

ORDER

CP No. 1124/I&BP/NCLT/MB/MAH/2017

Petitioner's side is present. Corporate Debtor's side is present.

List this matter for hearing on 11.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sci/-B.S.V. PRAKASH KUMAR Member (Judicial)